

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI**

**ORIGINAL APPLICATION NO. 200 OF 2014**

**IN THE MATTER OF:-**  
**M C MEHTA .**

**.....APPLICANT**

**VERSUS**

**UNION OF INDIA & ORS.**

**....RESPONDENTS**

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**NEW DELHI**  
**DATED: 23.01.2026**



**(PRADEEP MISRA & DALEEP DHYANI)**

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 200 OF 2014



IN THE MATTER OF:

M.C. Mehta.

...Applicant

Versus

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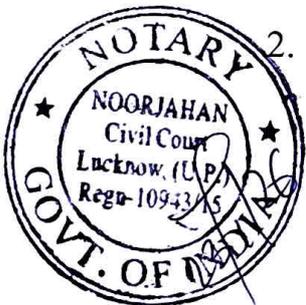
AFFIDAVIT ON BEHALF OF THE UTTAR PRADESH  
POLLUTION CONTROL BOARD

I, Radheyshyam aged about 53 years, S/o Shri Ram Swaroop presently posted as Chief Environmental Officer (In-charge) Circle-2, Uttar Pradesh Pollution Control Board, do hereby solemnly affirm and declare as under:

1. That in the above-noted capacity, I am well conversant with the facts and records of the present case and am authorized to swear the present affidavit on behalf of the Uttar Pradesh Pollution Control Board.

2. This Hon'ble Tribunal has vide its order dated 27.11.2025 directed as under:

.....3. *The CPCB and UP PCB will respond to the issue of non-compliance of STP and also norms which are adopted for the compliance specially in view of the order of the Tribunal dated 30.04.2019 in OA No. 1069/2018. ....*



- 3. That pursuant to the said direction present affidavit is being filed.
- 4. That Status of 24 Non-compliant STPs as disclosed in the note of learned amicus is enclosed as Annexure No.-1 to this affidavit.
- 5. That the above facts are being placed for kind consideration of this Hon'ble Tribunal.

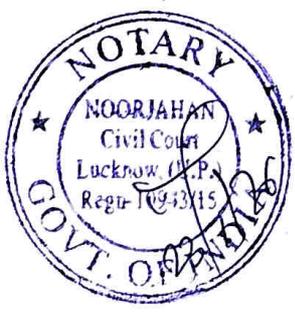
  
**DEPONENT**

**VERIFICATION:**

I, the deponent abovenamed, do hereby verify that the contents of above reply are true and correct to my knowledge derived from official record. No part of the same is false and nothing material has been concealed therefrom.

Verified on this the <sup>NOTARY</sup> 23<sup>rd</sup> day of January, 2026 at ...<sup>NOTARY</sup> Lucknow

  
**DEPONENT**



**Sworn and Verified before me**  
 23/1/26  
**NOORJAHAN**  
 Advocate & Notary  
 Civil Court, Lucknow  
 Registration No. 10943/15

I know & identify the deponent/Executed who has signed/ put his T.T. before me  
**S. J. Iqbal Advocate**  
 Reg No 6043/1999  
 Adv. No. 46

## Status of Non-Compliance STPs of UP with respect to Submission of Advocate for Applicant dated 27.11.2025 in OA 200/2014

Sl. No.	Name and Address of STP	City/ Town / District	Authority/ Local Urban body/other institutions responsible for O&M of STP	Existing Category Rural (OR)/Urban (U)/Other (O)	Date of Monitoring & Sampling (X.12.2025)	Operational/ Not Operational Status	Sampling Method (Grab or Composite)	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	Compliance Status w.r.t. MoEF&CC norms dated 13.10.2017)	Compliance Status w.r.t. Hon'ble NGT Norms dated 30.04.2019 in OA 1069/2018
1	210 MLD STP, Bingawan Kanpur	Kanpur Nagar	U.P. Jal Nigam	R	24.12.2025	Operational	Grab	7.65	42	150	86	58000	31000	Non-complying BOD,FC	Non-complying BOD,COD,TSS,FC
2	130 MLD STP Jajmau, Kanpur	Kanpur Nagar	U.P. Jal Nigam	R	23.12.2025	Operational	Grab	7.85	21	170	64	840	430	Complying	Non-complying BOD,COD,TSS,FC
3	43 MLD STP Jajmau, Kanpur	Kanpur Nagar	U.P. Jal Nigam	R	23.12.2025	Operational	Grab	7.78	19.5	130	60	840	430	Complying	Non-complying BOD,COD,TSS,FC
4	17.7 MLD STP Fatehgarh, Farrukhabad	Kanpur Nagar	U.P. Jal Nigam	R	24.12.2025	Operational	Grab	8.4	22.5	130	60	610	400	Complying	Non-complying BOD,COD,TSS,FC
5	50 MLD STP Numayadahi	Prayagraj	Ganga Pollution control unit, U.P. Jal Nigam	R	23.12.2025	Operational	Composite	8.3	25.7	64	78	2400	780	Complying	Non-complying BOD,COD,TSS,FC
6	25 MLD STP Kodra	Prayagraj	Ganga Pollution control unit, U.P. Jal Nigam	R	23.12.2025	Operational	Composite	7.93	24.3	62	72	2100	680	Complying	Non-complying BOD,COD,TSS,FC
7	14 MLD STP Salori-2 Expansion	Prayagraj	Ganga Pollution control unit, U.P. Jal Nigam	U	22.12.2025	Operational	Composite	7.78	18.4	34	47	1700	610	Complying	Non-complying BOD,TSS,FC
8	42 MLD STP, Naini	Prayagraj	U.P. Jal Nigam	R	22.12.2025	Operational	Composite	8	26.4	67.2	82	2200	780	Complying	Non-complying BOD,COD,TSS,FC
9	14 MLD STP Phaphamau	Prayagraj	U.P. Jal Nigam	R	22.12.2025	Operational	Composite	8.07	21.9	55.2	55	1700	700	Complying	Non-complying BOD,COD,TSS,FC
10	9.8 MLD STP Bhagwanpur	Varanasi	U.P. Jal Nigam	R	25.12.2025	Operational	Grab	7.53	24.2	126	76	1200	700	Complying	Non-complying BOD,COD,TSS,FC
11	12 MLD BLW STP	Varanasi	BLW	O	26.12.2025	Operational	Grab	7.48	26.5	176	82	470	220	Complying	Non-complying BOD,COD,TSS,FC
12	50 MLD STP Ramana	Varanasi	U.P. Jal Nigam	R	26.12.2025	Operational	Grab	7.47	22.6	108	36	1100	490	Complying	Non-complying BOD,COD,TSS,FC
13	6 MLD STP Garh Zone, Garhmukteswar Hapur	Hapur / Garhmukteswar	U.P. Jal Nigam (NGRBA)	R	22.12.2025	Operational	Grab	7.46	8	42	10	1200	400	Complying	Non-complying FC
14	01 MLD STP Zone-B Anoopshahar	Bulandshahr	Nagar Palika Parishad	O	29.12.2025	Operational	Grab	7.71	22	120	63	1500	840	Complying	Non-complying BOD,COD,TSS,FC
15	1.5 MLD STP Anoopshahar Zone A (NGRBA)	Bulandshahr	Nagar Palika Parishad	O	29.12.2025	Non Operational Due to Maintenance Work									
16	04 MLD STP, Narora (NGRBA)	Bulandshahr	Nagar Palika Parishad	O	29.12.2025	Operational	Grab	7.81	26	108	89	2600	920	Complying	Non-complying BOD,COD,TSS,FC
17	35 MLD STP, Saraitafi	Bareilly	Nagar Nigam	O	23.12.2025	Operational	Composite	7.5	6	40	18	210	94	Complying	Complying
18	42 MLD STP, Haroonnagla, Bareilly	Bareilly	U.P. Jal Nigam	R	23.12.2025	Operational	Grab	7.8	6	36	15	210	90	Complying	Complying

विवेक शर्मा

मुख्य प्रदूषण अधिकारी

Sl. No.	Name and Address of STP	City/ Town / District	Authority/ Local Urban body/other institutions responsible for O&M of STP	Existing Category Rural (OR) Urban (U) Other (O)	Date of Monitoring & Sampling (X.12.2025)	Operational/ Not Operational Status	Sampling Method (Grab or Composite)	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	Compliance Status w.r.t. MoEF&CC norms dated 13.10.2017)	Compliance Status w.r.t. Hon'ble NGT Norms dated 30.04.2019 in OA 1069/2018
19	20 MLD STP Barinagla, Bareilly	Bareilly	U.P. Jal Nigam	R	23.12.2025	Operational	Grab	7.6	8	36	13	220	94	Complying	Complying
20	01 MLD STP, Girdaripur, Bareilly	Bareilly	U.P. Jal Nigam	R	23.12.2025	Operational	Grab	8.2	6	44	13	170	68	Complying	Complying
21	07 MLD Vindiyachal Mirzapur	Mirzapur	Nagar Palika Parishad	O	10.12.2025	Operational	Grab	7.47	18.4	78	42	350	120	Complying	Non-complying BOD,COD,TSS
22	14 MLD STP Pakka Pokhra	Mirzapur	U.P. Jal Nigam	R	10.12.2025	Operational	Grab	7.38	40.2	192	84	920	350	Non-complying BOD	Non-complying BOD,COD,TSS,FC
23	8.5 MLD STP Pakka Pokhra, Mirzapur	Mirzapur	U.P. Jal Nigam	R	10.12.2025	Operational	Grab	7.56	23.4	156	76	920	240	Complying	Non-complying BOD,COD,TSS,FC
24	8.5 MLD STP Bisunderpur, Mirzapur	Mirzapur	U.P. Jal Nigam	R	10.12.2025	Operational	Grab	7.45	27.8	128	74	700	230	Complying	Non-complying BOD,COD,TSS,FC

STP Standards			
Parameter	As per MOEFCC notification dated 13.10.2017		As per Hon'ble NGT Order dated 30.04.2019 in OA 1069/2018
	For State Capital	Other than State Capital	
pH	6.5 - 9.0	6.5 - 9.0	6.0 - 9.0
BOD	<= 20.0	<= 30.0	10
COD	<= 250.0	<= 250.0	50
TSS	<= 50.0	<= 100.0	20
Fecal Coliform	<1000	<1000	<230

*Vijay Singh*  
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मुख्य पर्यावरण अधिकारी

